

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ALLAHABAD BENCH  
 ALLAHABAD.

ALLAHABAD THIS THE 8<sup>TH</sup> DAY OF JANUARY, 2019

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**  
**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

MISC. APPLICATION NO.2523 OF 2018  
 IN  
ORIGINAL APPLICATION NO.330/226 OF 2009

Jai Ram Sharma, aged about 36 years, Son of Sri Jayanti Swaroop Sharma, Resident of-Sanjay Nagar Roda, (Near Guru Gopal Bekari-Behind General Store), District-Bareilly.

.....Applicant

By Adv. : Sri Rajesh Kumar (Not Present)

Versus

1. Union of India, through its Secretary, Ministry of Communication, Department of Post, Daak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Bareilly Region, Bareilly.
3. Superintendent, Railway Mail Service, Bareilly Division, Bareilly.
4. Head Record Officer Railway Mail Service, Bareilly Division, Bareilly.

.....Respondents

By Adv:- Shri R.K. Srivastava (Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for applicant. Shri R.K. Srivastava, Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the restoration application.

4. Accordingly, restoration application is dismissed in default for non-prosecution. No Costs.

**(MOHD. JAMSHED)**  
**Member-A**

**(JUSTICE BHARAT BHUSHAN)**  
**Member-J**

**/Neelam/**